

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/338/ (IB)/2017
NAME OF THE PETITIONER(S) : J. MURUGAN
NAME OF THE RESPONDENT(S) : KOTHARI INDUSTRIAL CORPORATION LTD
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

i) ROHAN RAJASEKARAN COUNSEL FOR PETITIONER Rohan R
for
ADITHYAN REDDY

ORDER

Counsel for petitioner present. No representation on behalf of the respondent.
The Registry is directed to send notice to the respondent. Counsel for petitioner
is also directed to cause private notice on the respondents, send a copy to the
petitioner alongwith the notice and file proof of sending and effecting service of
notice by way of an affidavit by the next date of hearing. In the meantime,
Counsel for petitioner is directed to file an affidavit and bank statement as per
Sec.9 (3) (b) & (c) of IB Code, 2016. Put up on 25.07.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)